

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
K Padmanaban

MAIN PETITION NUMBER : CP(IB)/156(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/403(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Vidya for the Applicant / IRP.

Ld. Counsel Shri. B Dhanaraj for the Petitioner.

Ld. Counsel Ms. Saranya for the Respondent.

Though, the objections and the Reply of the Respondent are on record, but there is no Rejoinder of the same as claimed to have been filed on behalf of the Petitioner.

Ld. Counsel for the Petitioner seeks time to verify.

IRP report is already on record.

List the petition for final hearing on **19.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)